

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 761/ND/2019

In the matter of :

Ms. Sony Pictures Networks India (P) Ltd  
Vs.

.. PETITIONER

Ortel Communications Limited

.. RESPONDENT

SECTION

Under Section 9 of IBC Code, 2016

Order delivered on 16.10.2019

Coram :

CH. MOHD. SHARIEF TARIQ,  
HON'BLE MEMBER (JUDICIAL)  
SHRI KAPAL KUMAR VOHRA,  
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor : Ms. Ananyaa Mazumdar, Ms. Aditi Phatak, Advocates,

For the Respondent/Corporate Debtor : Ms. Mamta Jose, Advocate for RP and Mr. SG

Choudhary, RP, Mr. Devendra Saran Saxena, Proxy

Counsel for UCO Bank, Mr. Nandy, for Sri Equipment Finance Ltd

For the Intervener

: For CA No.515/2019 : Mr. Ritin Rai, Sr. Advocate, Mr.

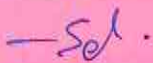
Raghav Shankar, Mr. Madhav Kandria, Ms. Sri Deepa, Ms.

Neha Shivare, Ms. Arshiya, Mr. Mridul, Advocates – for Applicant

ORDER

CA No.641/2019 : In this application, the Counsel for the Resolution applicant along with applicant is present. Counsel for Respondent -2 is present. The respondents are directed to file reply within 3 weeks.

Put up on 25.11.2019.



(KAPAL KUMAR VOHRA)  
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit

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For the Respondent/Corporate Debtor : Ms. Mamta Jose, Advocate for RP and Mr. SG  
Choudhary, RP, Mr. Devendra Saran Saxena, Proxy

For the Intervener : Counsel for UCO Bank, Mr. Nandy, for Sri Equipment Finance Ltd  
: For CA No.515/2019 : Mr. Ritin Rai, Sr. Advocate, Mr.  
Raghav Shankar, Mr MadhavKandria, Ms. Sri Deepa, Ms.  
Neha Shivare, Ms. Arshiya, Mr. Mridul, Advocates – for Applicant

ORDER

CA No.485/2019 : Counsel for the Applicant is present and the matter is  
posted for making final submissions on 31.10.2019.

  
(KAPAL KUMAR VOHRA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit

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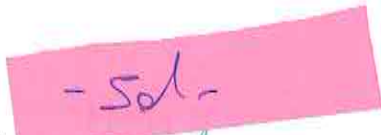
For the Petitioner/Op. Creditor : Ms. Ananyaa Mazumdar, Ms. Aditi Phatak, Advocates,  
For the Respondent/Corporate Debtor : Ms. Mamta Jose, Advocate for RP and Mr. SG  
Choudhary, RP, Mr. Devendra Saran Saxena, Proxy  
Counsel for UCO Bank, Mr. Nandy, for Sri Equipment Finance Ltd  
For the Intervener : For CA No.515/2019 : Mr. Ritin Rai, Sr. Advocate, Mr.  
Raghav Shankar, Mr. Madhav Kandria, Ms. Sri Deepa, Ms.  
Neha Shivare, Ms. Arshiya, Mr. Mridul, Advocates – for Applicant

ORDER

CA No.576/2019 : In this Application, the Resolution Professional along with the Counsel ~~is~~<sup>is</sup> present. No respondent is present. Counsel for the RP prayed for making final submissions.

Put up on 25.11.2019.

  
(KAPAL KUMAR VOHRA,  
MEMBER (TECHNICAL))

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit

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For the Respondent/Corporate Debtor : Ms. Mamta Jose, Advocate for RP and Mr. SG  
Choudhary, RP, Mr. Devendra Saran Saxena, Proxy

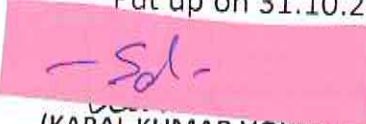
For the Intervener


Counsel for UCO Bank, Mr. Nandy, for Sri Equipment Finance Ltd  
: For CA No.515/2019 : Mr. Ritin Rai, Sr. Advocate, Mr.  
Raghav Shankar, Mr. Madhav Kandria, Ms. Sri Deepa, Ms.  
Neha Shivare, Ms. Arshiya, Mr. Mridul, Advocates – for Applicant

ORDER

In CA No.482/C-III/ND/2019 in IB-761/ND/2018, the Counsel for the RP is present. No representation on behalf of the respondent. The Registry is directed to issue notice to the respondents. The Counsel for the RP is directed to send Private Notice to the respondents.

Put up on 31.10.2019.

  
(KAPAL KUMAR VOHRA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit

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For the Respondent/Corporate Debtor : Ms. Mamta Jose, Advocate for RP and Mr. SG  
Choudhary, RP, Mr. Devendra Saran Saxena, Proxy

For the Intervener

Counsel for UCO Bank, Mr. Nandy, for Sri Equipment Finance Ltd  
: For CA No.515/2019 : Mr. Ritin Rai, Sr. Advocate, Mr.  
Raghav Shankar, Mr. Madhav Kandria, Ms. Sri Deepa, Ms.  
Neha Shivare, Ms. Arshiya, Mr. Mridul, Advocates – for Applicant

ORDER

CA No.515/2018 : This CA has been filed in IB-761/ND/2019, Counsel for the Applicant is present. The RP along with the Counsel is present. The Counsel for the applicant seeks time to file rejoinder.

Put up on 25.11.2019.

-sd-

(KAPAL KUMAR VOHRA)  
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit